

JUDGMENTS FOR THE MONTH OF DECEMBER, 2011

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	WP(C) 8368/2003	LILAWATI NEOG & ORS VS THE STATE OF ASSAM & ORS	Eviction from land.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
2	1 st	CRL.A(J) 182/2007	SRI SUNIL KR GURUNG VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE U.B.SAHA
3	1 st	Crl.A. 16/2007	MD. MOYNUDDIN & ORS. VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE U.B.SAHA
4	1 st	CE.Ref. 1/2008	M/S DHARAMPAL SATYAPAL LTD. VS DEPUTY COMMISSIONER OF CENTRAL EXCISE & ORS		HON'BLE THE CHIEF JUSTICE(ACTG.) MR A.K.GOEL HON'BLE MR JUSTICE UJJAL BHUYAN
5	7 th	Crl.A. 244/2004	JAYANTA DEKA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
6	7 th	WP(C) 4301/2008	SRI SARAF UDDIN BARBHUIYA VS THE STATE OF ASSAM & ORS	Promotion.	THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
7	7 th	WP(C) 4301/2011	SRI SARAF UDDIN BARBHUIYA VS THE STATE OF ASSAM & ORS.	Promotion.	THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
8	8 th	Crl.A. 309/2004	RAJU DAS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
9	9 th	RFA 64/2005	ASSAM STATE ELECTRICITY BOARD AND ORS VS M/S PURSHATTAM TEA INDUSTRIES AND ORS	Appeals against Original Decrees.	HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE P.K.SAIKIA
10	12 th	WP(C) 1053/2007	MD. KHURSHED AHMED & ORS. VS THE STATE OF ASSAM & ORS.	Settlement of Markets.	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
11	12 th	WP(C) 1105/2007	ALL GUWAHATI EDUCATED UNEMPLOYEED HAWKERS ASSOCIATION VS THE GAUHATI MUNICIPAL CORPORATION & ORS.	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
12	12 th	WP(C) 1169/2007	PALTANBAZAR SAKPACHALI KHUDRA BYABASAYEE SANTHA AND ORS. VS THE GAUHATI MUNICIPAL CORPORATION & ORS.	Settlement of Markets.	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
13	12 th	WP(C) 1491/2007	DULAL BISWAS & ORS. VS THE GAUHATI MUNICIPAL CORPORATION & ORS.	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
14	12 th	WP(C) 4604/2009	GANESH RAM & ORS. VS TARAPADA KUMAR DAS & ORS.	Order of the Appellate or Revisional authority.	THE HON'BLE MR JUSTICE B.K. SHARMA THE HON'BLE MR JUSTICE P.K. SAIKIA
15	13 th	WA 350/2011	ABDUL MAZID VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA

16	14 th	WA 282/2008	THE UNION OF INDIA & ORS. VS AJIT CH. BORAH	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
17	14 th	WP(C) 4047/2011	AMULYA BORAH VS DIST. & SESSIONS JUDGE-CUM-CHAIRMAN & ORS.	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
18	16 th	WA 164/2008	THE STATE OF ASSAM & ORS. VS ATUL HAZARIKA & ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
19	16 th	WP(C) 149/2008	SMTI TILOTTAMA HAZARIKA VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
20	16 th	WP(C) 1154/2009	ABHIJIT CHAKRABORTY VS THE STATE OF ASSAM AND ORS.	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE P.K. SAIKIA
21	19 th	WP(C) 4495/2010	SIDHESWAR KOCH & ORS. VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
22	20 th	WP(C) 13/2005	BUDHESWARI DAS VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
23	20 th	WP(C) 5310/2005	BUDHESWARI DAS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
24	20 th	WP(C) 2383/2006	SRI KAMAL CHANDRA SAIKIA VS STATE OF ASSAM & ORS	Promotion.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
25	20 th	WP(C) 3761/2006	SMTI SUTAPA DEB VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
26	20 th	WA 102/2007	MD. ABDUL SALEM CHOUDHURY VS SRI NIRANJAN MANDAL AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
27	20 th	WP(C) 3442/2007	BHABANI PRASAD BHAGABATI. VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
28	20 th	WP(C) 4541/2009	PRABHAT CHANDRA KALITA VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
29	20 th	WP(C) 4712/2009	MONIRAM GOHAIN VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL

30	20 th	WA 131/2010	JAMAL UDDIN AHMED VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
31	20 th	WA 178/2010	ASHOK KUMAR ROY VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
32	20 th	WP(C) 396/2010	GOKUL CHANDRA SARKAR VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
33	20 th	WP(C) 2781/2010	SHANKAR RANJAN PAUL VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
34	20 th	WP(C) 4349/2010	KAMALESWAR HAZARIKA VS THE STATE OF ASSAM AND ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
35	20 th	WP(C) 144/2011	NAZRUL ISLAM BARBHUIYA VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
36	20 th	WP(C) 1183/2011	SMT. JUNU BORAH VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE B.D. AGARWAL
37	22 nd	CrI.A. 93/2005	MD. JALILUR RAHMAN @ SONTI ALI VS THE STATE OF ASSAM		HON'BLE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA